

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 757
ANSWERED ON 07/02/2024

RoDTEP

757. DR. PON GAUTHAM SIGAMANI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is a fact that the Government will extend the Remission of Duties and Taxes on Export Products (RoDTEP) scheme for goods sent abroad via courier and e-commerce channel from sectors such as gems and jewellery, pharma, leather, textiles and handicrafts;
- (b) whether it is also true that this will enable MSMEs to receive RoDTEP benefits, particularly for exports through courier and e-commerce and support exports worth one to two billion dollars a year;
- (c) whether it is also true that the country has huge potential for doing the same with its wide variety of products;
- (d) whether it is also true that the Government is considering to set up special e-commerce export zones to speed up customs clearances for couriers' goods; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (c) To further the export potential of Indian products particularly MSMEs through the e-commerce and courier mode, various promotional and facilitation measures are being taken by the Government. In continuation of the same, in-principle approval has also been granted for allowing RoDTEP benefit to export made through courier as well as postal mode for implementation in an end to end environment by Customs.

(d) to (e) Foreign Trade Policy 2023 provides a framework for cross-border trade of goods and services from India in the digital economy and the promotion of e-commerce and other emerging channels of exports from India. Details on the e-commerce Export Hubs, which would act a centre for favorable business infrastructure and facilities for cross border e-commerce activities are outlined in Chapter 9 of this Policy.
